

MINUTES OF THE MEETING NO.09 (2025-26) OF EXIM FACILITATION COMMITTEE
(EFC) HELD ON FEBRUARY 04, 2026 AT 10:30 AM, VANIJYA BHAWAN, NEW
DELHI

Meeting No. 09 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 10:30 AM on February 04, 2026, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- i. Dr. B. Balaji, Secretary, NBA
- ii. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
- iii. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
- iv. Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
- v. Shri Prasenjeet Navgire, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
- vi. Shri Anil Kumar, ACF (Production), O/o PCCF (HoFF),
- vii. Shri Sanjay Kumar Chauhan, Assistant Inspector General of Forest, SU Division, MoEFCC
- viii. Shri Rohit Jaiswal, Scientific Officer, DAE

In attendance:

- ix. Shri Pravin Nalawade, Joint DGFT
- x. Shri Vicky, Section Officer

3. Altogether 128 applications were considered by the EFC, out of which 53 cases were approved, 14 cases are under deficiency, 02 cases was rejected and remaining 59 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Agenda for EFC Meeting No. 09/2025-26	
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Sl- No	Name of the Firm	DGFT (Hqrs) File No-	ITC (HS) Code	Item Description	Quantity Applied	Applied FOB (USD)	Date of receipt of application in DGFT(Hqrs)	Country of Destinati on	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose									
1	A. K. LASKAR NURSERY	0010AM26	12099130	ONION SEEDS	30000 KGs	60,000.00	06-04-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
2	AMBIKA SEED COMPANY	0215AM26	12099130	NASIK RED N53 AND BOMBAY RED	145 MTs	6,79,634.00	05-05-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
3	AMBIKA SEED COMPANY	0217AM26	12099130	NASIK RED N- 53 AND BOMBAY RED	200 MTs	9,25,044.72	05-05-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
4	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	12099130	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	3,03,150.00	17-05-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
5	ABDUL MAJID SARKAR AND SONS	0269AM26	12099130	ONION SEED	250 MTs	2,48,750.00	22-05-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
6	HASSIEM TRADING CORPORATIO N	0273AM26	12099130	ONION SEED	35 MTs	1,04,650.00	23-05-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
7	AR INTERNATION AL	0341AM26	12099130	ONION SEED (N-53 AND SUKH SAGAR)	100 MTs	3,00,000.00	24-06-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.

8	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	0384AM26	12099130	(ONION SEED) Variety - SUKSAGAR - NASIK RED - GOURANG - LIGHT RED	20500 KGs	3,98,224.84	14-07-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
9	MYZ SEEDS AND AGRO PRIVATE LIMITED	0634AM26	12099130	Onion Seeds	50 MTs	3,55,029.58	30-08-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
10	SAFAL SEEDS AND BIOTECH LIMITED	0851AM26	12099130	Onion Seeds	3000 KGs	75,000.00	23-09-2025	United Arab Emirates	Deferred Due to want of additional information/ documents from the firm.
11	SAFAL SEEDS AND BIOTECH LIMITED	0885AM26	12099130	Onion Seed	4000 KGs	60,000.00	09-10-2025	Zambia	Deferred Due to want of additional information/ documents from the firm.
12	SAFAL SEEDS AND BIOTECH LIMITED	0886AM26	12099130	Onion Seed	1000 KGs	15,000.00	09-10-2025	Zambia	Deferred Due to want of additional information/ documents from the firm.
13	S. P. INTERNATION AL	0892AM26	12099130	Onion Seeds	20 MTs	30,000.00	10-10-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
14	SEEDWORKS INTERNATION AL LIMITED	0997AM26	10061010	Of seed quality	5200000 KGS	1,88,31,000. 00	27-11-2025	Philippine s	Approved The firm has submitted the relevant documents as per the SoP.
15	SEEDWORKS INTERNATION AL LIMITED	1023AM26	10061010	HYBRID PADDY SEEDS	1259450 KGS	5,37,813.07	08-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
16	NUNHEMS INDIA PRIVATE LIMITED	1025AM26	12099130	Onion Seeds	12.45 KGS	44.41	08-12-2025	South Africa	Deferred Due to want of additional information/ documents from the firm.
17	SAKATA SEED INDIA PRIVATE LIMITED	1026AM26	12099130	ONION SEEDS	1600.5 GMS	17.00	08-12-2025	Brazil	Deferred Due to want of additional information/ documents from the firm.

18	N. S INTERNATION AL	1036AM26	12099130	ONION SEEDS (WINTER VERITY, N-53 AND SUKH SAGAR)	250 MTS	12,416.29	12-12-2025	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
19	KALASH SEEDS PRIVATE LIMITED	1037AM26	12099130	Of Onion	200 KGS	7,000.00	13-12-2025	France	Approved The firm has submitted the relevant documents as per the SoP.
20	BAYER BIOSCIENCE PRIVATE LIMITED	1043AM26	10061010	Of seed quality	18755 MTS	5,23,29,799. 07	15-12-2025	Philippine s	Approved The firm has submitted the relevant documents as per the SoP.
21	ADVANTA ENTERPRISES LIMITED	1045AM26	10061010	Of seed quality	190000 KGS	6,87,585.36	18-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
22	ADVANTA ENTERPRISES LIMITED	1046AM26	10061010	Of seed quality	9500 KGS	38,000.00	18-12-2025	Tanzania , United Republic Of	Approved The firm has submitted the relevant documents as per the SoP.
23	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	1052AM26	10061010	Of seed quality	110 MTS	2,78,124.99	19-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
24	BAYER BIOSCIENCE PRIVATE LIMITED	1053AM26	10061010	Of seed quality	550 MTS	15,34,598.1 8	20-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
25	BAYER BIOSCIENCE PRIVATE LIMITED	1054AM26	10061010	Of seed quality	550 MTS	15,34,598.1 8	20-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
26	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	1055AM26	10061010	Of seed quality	169 MTS	5,09,486.60	22-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
27	SAVANNAH SEEDS PRIVATE LIMITED	1072AM26	10061010	Of seed quality	600 KGS	600.00	03-01-2026	VIETNA M	Approved The firm has submitted the relevant documents as per the SoP.
28	MAHINDRA AGRI SOLUTIONS LIMITED	1076AM26	10061010	Of seed quality	2692692 KGS	72,44,274.6 8	05-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
29	YAGANTI AGRO TECH PRIVATE LIMITED	1079AM26	10061010	Of seed quality	700000 KGS	21,00,000.0 0	06-01-2026	Philippine s	Approved The firm has submitted the relevant documents as per the SoP.
30	BALAJI SEEDS CROP SCIENCES PRIVATE LIMITED	1083AM26	12099130	Onion seed	201000 KGS	5,02,500.00	08-01-2026	Banglade sh	Deferred As per the discussion made with concerned line ministries, it is decided to defer

									such applications as of now.
31	ARIZONA SEEDS PRIVATE LIMITED	1087AM26	12099130	Onion seed	50000 KGA	4,50,000.00	10-01-2026	Thailand	Deferred Due to want of additional information/ documents from the firm.
32	ABRAR BROTHERS AND COMPANY	1090AM26	12099130	ONION SEEDS NASIK RED N-53	200000 KGs	7,00,00,000.00	12-01-2026	Bangladesh	Deferred As per the discussion made with concerned line ministries, it is decided to defer such applications as of now.
33	PAN SEEDS PRIVATE LIMITED	1094AM26	10061010	Of seed quality - HYBRID RICE SEEDS FOR SOWING - PAN 2112 GOLD	350000 KGs	12,96,296.29	15-01-2026	Nepal	Deferred Due to want of additional information/ documents from the firm.
34	SYNGENTA INDIA PRIVATE LIMITED	1103AM26	10061010	Of seed quality	13413000 KGs	3,33,73,522.83	19-01-2026	Bangladesh, Indonesia, Nepal, Philippines, VIETNAM	Approved The firm has submitted the relevant documents as per the SoP.
35	FARMSON BIOTECH PRIVATE LIMITED	1153AM26	12099130	ONION SEEDS	67 MTs	3,36,871.48	27-01-2026	Burkina Faso, Cameroon, Congo D Rep, Ivory Coast (Cote D'Ivoire), Senegal, Togo	Approved The firm has submitted the relevant documents as per the SoP.
36	ADVANTA ENTERPRISES LIMITED	1186AM26	10061010	Of seed quality	1000 KGs	500.00	30-01-2026	Ivory Coast (Cote D'Ivoire)	Deferred Due to want of additional information/ documents from the firm.
Applications related to Seeds for Non-Sowing Purpose									
37	JMD CORPORATION	1021AM26	10061090	PADDY	4000 MTS	10,71,428.57	06-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
38	SHREE BABA INDUSTRIES	1030AM26	10061090	NON BASMATI RICE IN HUSK(PADDY) OTHER THAN SEED QUALITY	15000 MTS	41,85,267.85	10-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
39	NITISH TRADING	1031AM26	10061090	PADDY HUSK	12500 MTS	4,18,526.78	10-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.

40	ANURAG TRADING	1033AM26	10061090	NON BASMATI RICE IN HUSK (PADDY) OTHER THEN SEED QUALITY	20000 MTS	44,64,285.71	11-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
41	AARTI TRADERS	1058AM26	10061090	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	50000 MTS	1,00,44,642.85	23-12-2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
42	VINAYTEJASRI IMPEX	1082AM26	10061090	SONA MASOORI NON BASMATI RICE	5.49 MTS	23.60	07-01-2026	United States Of America	Approved The firm has submitted the relevant documents as per the SoP.
43	JAY BAJRANG TRADING COMPANY	1084AM26	10061090	Paddy Non Basmati	10000 MTS	20,76,318.74	09-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
44	JAY MAA VAISHNO TRADERS	1092AM26	10061090	PADDY	2500 MTs	5,58,035.71	13-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
45	M/S. SHRISTI SIDDHARTH TRADING	1100AM26	10061090	Non-Basmati rice in Husk (other than Seed quality).	30000 MTs	62,28,956.22	18-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
46	MAA SHIV AMBEY	1104AM26	10061090	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	48,92,255.87	20-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
47	Manokamna Traders	1185AM26	10061090	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	12000 MTs	20,11,173.18	29-01-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
Department of Fisheries									
48	NATURE BIO CARE	0922AM26	12122910	Seaweeds - Dried Seaweed Granules _used as raw material in agriculture input-unfit for human consumption	100 MTS	57,471.26	26-10-2025	Malaysia	Deferred Due to want of Comments / NOC from Department of Fisheries
Department of Animal Husbandry and Dairying									
49	NDDB DAIRY SERVICES	0613AM25	05111000	Bovine semen	3000050 Nos.	1,32,00,100.00	11.09.2024	Kenya	Deferred Due to want of additional information/ documents from the firm.
50	MAYA DAIRY & AGRO PRIVATE LIMITED	0616AM26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. - WHEAT AND GROUNDNUT STRAW FOR	50000 MTs	63,29,113.92	27.08.2025	Kuwait	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 13.02.2026 with 50000 MT of WHEAT AND GROUNDNUT STRAW FOR CATTEL FODDER

				CATTEL FODDER					to Kuwait.
51	SILIGURI ENTERPRISES	0933AM26	23023000	WHEAT BRAN	1000 MTs	3,10,000.00	29.10.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
52	MONDAL INTERNATION AL	0941AM26	23023000	WHEAT BRAN	1000 MTs	310000.00	30.10.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
53	EVERMARK AGROTECH CO.	0989AM26	23023000	WHEAT BRAN	6000 MTS	18,30,000.00	24.11.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
54	R ENTERPRISE	0990AM26	23023000	WHEAT BRAN	10000 MTS	35,00,000.00	24.11.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
55	ABC CORPORATIO N	0708AM26	23023000	WHEAT BRAN	5000 MTs	19,36,529.53	11.09.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
56	TANIA EXPORTS	0710AM26	23023000	WHEAT BRAN	1000 MTs	3,05,000.00	11.09.2025	Banglade sh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.

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57	PBS GLOBAL	0985AM26	12149000	Alfalfa hay bales Sun cured Compressed bales	100000 QTL	26,50,000.00	21.11.2025	United Arab Emirates	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 100000 QTL of Alfalfa hay to United Arab Emirates.
58	VAMA ENTERPRISES	0992AM26	23023000	WHEAT BRAN	2500 MTS	5,87,500.00	26.11.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
59	GURU SMARTH EXPORT	0994AM26	23024000 23023000 23021010	Chura Bhunsu, Khuddi Bhusa Brans Husk Fine Crumbs Powde Wheat Bran Maize Bran or Grits	5500 MTS	3,98,633.24	26.11.2025	Nepal	Deferred Due to want of comments from D/o AHD.
60	A.S. ENTERPRISES	0995AM26	23023000	WHEAT BRAN	6000 MTS	18,30,000.00	26.11.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 23.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
61	MIELROW CORPORATION PRIVATE LIMITED	0999AM26	23023000	WHEAT BRAN	1000 MTS	3,20,000.00	28.11.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
62	ANSH TRADING	1003AM26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. - Paddy Husk Boiler Consumption purpose Only	10000 MTS	3,98,633.24	29.11.2025	Nepal	Rejected Application has been withdrawn by the applicant on dated 04.12.2025
63	GLOBAL LOGISTIC AND SUPPLIER	1008AM26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets - Paddy Husk	5000 MTS	1,70,842.82	01.12.2025	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 5000 MT of PADDY Husk to Nepal.
64	SDS AGRO INDIA	1015AM26	23021010	MAIZE BRAN	6000 MTS	18,00,000.00	03.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 6000 MT of MAIZE BRAN to Bangladesh.

65	S V JUTE INDUSTRIES	1016AM26	23024000	RICE BRAN	5000 MTS	7,50,000.00	03.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 5000 MT of Rice Bran to Bangladesh.
66	EASTERN TRADERS	1020AM26	23023000	WHEAT BRAN	27 MTS	9,909.00	05.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 27 MT of Wheat Bran to Bangladesh.
67	NITISH TRADING	1032AM26	12130000	PADDY HUSK	12500 MTS	4,18,526.78	10.12.2025	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 13.02.2026 with 12500 MT of Wrice Husk to Nepal.
68	AGS INTERNATIONAL TRADE	1034AM26	23023000	WHEAT BRAN	1000 MTS	3,10,000.00	11.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
69	MEGHA EXPORT	1035AM26	23021010	MAIZE BRAN	6000 MTS	18,00,000.00	12.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 6000 MT of MAIZE BRAN to Bangladesh.
70	PRAYAS	1038AM26	23023000	WHEAT BRAN	5000 MTS	13,25,000.00	13.12.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
71	GOURI ENTERPRISE	1039AM26	23023000	WHEAT BRAN	5000 MTS	13,25,000.00	13.12.2025		Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.01.2026 with 1000 MT of Wheat Bran to Bangladesh.
72	DNV FOOD PRODUCTS LIMITED	1047AM26	23023000	WHEAT BRAN	3000 MTS	9,60,000.00	18.12.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.

73	DNV INDUSTRIES PRIVATE LIMITED	1050AM26	23023000	WHEAT BRAN	3000 MTS	9,60,000.00	18.12.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
74	ANSH TRADING	1056AM26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets - Paddy Husk Boiler Consumption purpose Only	16000 MTS	6,37,813.19	23.12.2025	Nepal	Deferred Due to want of comments from D/o AHD.
75	PARUNA OVERSEAS	1067AM26	23023000	WHEAT BRAN	2000 MTS	5,90,000.00	02.01.2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
76	M/S. ALI TRADERS	1068AM26	23023000	WHEAT BRAN	5000 MTS	17,40,000.00	03.01.2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
77	MINATI TRADERS	1069AM26	23023000	WHEAT BRAN	5000 MTS	12,42,800.00	03.01.2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
78	RAPPORT SHIPPINGSCALE	1073AM26	1029090	PUNGANUR CATTLE (PUNGANUR COWS) - MALE & FEMALE	30 NOS	9,000.00	04.01.2026	Lao People's Democratic Republic	Deferred Due to want of comments from D/o AHD.
79	GHOSH ENTERPRISE	1089AM26	23023000	WHEAT BRAN	1000 MTs	3,00,000.00	11-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
80	AYAN INTERNATIONAL	1091AM26	23023000	WHEAT BRAN	5000 MTs	13,00,000.00	12-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
81	AAYUSH TRADING	1105AM26	12130000	PADDY HUSK	50000 MTs	20,65,884.98	20-01-2026	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 13.02.2026 with 50000 MT of Paddy Husk to Nepal.
82	INDIGO TRADECOM PRIVATE LIMITED	1129AM26	23023000	WHEAT BRAN	1000 MTs	3,20,000.00	23-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
83	RUP ENTERPRISE	1174AM26	23023000	WHEAT BRAN	2000 MTs	6,40,000.00	29-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
84	PARVATI GLOBAL	1177AM26	23023000	WHEAT BRAN	5000 MTs	13,75,000.00	29-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
85	JSS INTERNATIONAL	1188AM26	23023000	WHEAT BRAN	3000 MTs	10,35,000.00	30-01-2026	Bangladesh	Deferred Due to want of comments from D/o AHD.
86	MANGLAM AGRO PRIVATE	1197AM26	23023000	WHEAT BRAN	2000 MTs	5,81,005.58	30-01-2026	Nepal	Deferred Due to want of comments from D/o AHD.

	LIMITED								AHD.
87	JAI RANI SATI TRADING	1211AM26	12130000	PADDY HUSK	3000 MTs	1,17,318.43	30-01-2026	Nepal	Deferred Due to want of comments from D/o AHD.
Ministry of Environment Forest and Climate Change (SU Division)									
88	LONG CYCLE CHENNAI	0481AM25	44039918	RED SANDERS WOOD IN LOGS & ROOTS FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	47.413 MTs	3,72,217.00	01.07.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
89	AKBAR AGARWOOD PRIVATE LIMITED	0636AM26	12119054	Whole Plant, Aerial Part, Stem, Shoot and Wood: Agarwood "Processed Agarwood Chips (Aquilaria malaccensis), Grade A, moisture-free, naturally harvested, cleaned and packed for export purpose. Origin: India. HS Code: 12119054."	300 KGs	23,501.76	30.08.2025	Saudi Arabia	Rejected The firm is not responsiveness after several reminders.
90	SRK ENTERPRISES	0844AM25	33012937	Sandalwood Oil	2 KGs	8,037.64	23.12.2024	UAE All GCA Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
91	RAATI RAJAN IMPEX	0946AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM PATTALAND (ARTIFICIAL ORIGIN)FROM THE STATE OF TAMILNADU	36.5 MTs	4,01,500.00	08.02.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
92	LONG CYCLE CHENNAI	1048AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAN	16.392 MTs	1,63,920.00	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
93	LONG CYCLE CHENNAI	1049AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM	17.53 MTs	1,75,300.00	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

				PATTALAN					
94	LONG CYCLE CHENNAI	1070AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	17.060 MTs	1,70,600.00	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
95	LONG CYCLE CHENNAI	1071AM25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	26.410 MTs	2,64,100.00	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
96	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM26	33012937	SANDALWOOD OIL NEWCALEDONIA FOR LIFE LMR 1-5 (B.No.IN17527567)	25 KGs	77,507.00	04.06.2025	Netherlands	Deferred Due to want of additional information/ documents from the firm.
97	Venkata Sai Enterprises	0347AM26	44039918	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated) "	17.796 MTs	1,12,717.00	27.06.2025	Hong Kong	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
98	SHARDA RAJENDRA GADEKAR	0401AM26	33012937	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil; Sandalwood oil - Sandalwood Oil	50 LTR	55,849.50	18.07.2025	UAE	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
99	SHREE PRAYAGRAJ ENTERPRISES	0603AM26	44039918	Red Sanders (Pterocarpus Sautatinus - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ ARTIFICIAL ORIGIN FROM TAMILNADU STATE	80 MTs	8,80,000.00	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
100	SHREE PRAYAGRAJ ENTERPRISES	0604AM26	44039918	Red Sanders (Pterocarpus Sautatinus - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ARTIFICIAL ORIGIN FROM TAMILNADU	75 MTs	8,25,000.00	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

				STATE					
10 1	AURASHINE ESSENTIALS PRIVATE LIMITED	0753AM26	33012937	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil;----- Sandalwood oil - Santalum Album	1000 KGA	11,45,475.37	14.09.2025	France, Japan, Netherlan ds, Spain, United Arab Emirates, United Kingdom	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
10 2	SHREE PRAYAGRAJ ENTERPRISES	0837AM26	44039918	Red Sanders (Pterocar pus Sautatinus)	77 MTs	8,47,000.00	23.09.2025	Singapor e	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
10 3	MOHAMMED JEHIRUL ISLAM.	1115AM26	12119054	Whole Plant, Aerial Part, Stem, Shoot and Wood :----- Agarwood - AGAR CHIPS JURA XXX OUD PRODUCT	100 KGs	2,34,636.00	22-01-2026	Saudi Arabia	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
10 4	MOHAMMED JEHIRUL ISLAM.	1117AM26	12119054	Whole Plant, Aerial Part, Stem, Shoot and Wood :----- Agarwood - AGAR CHIPS JURA XXX OUD PRODUCT	12 KGs	28,156.42	22-01-2026	United Arab Emirates	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)									
10 5	LUPIN LIMITED	0925AM26	2903430 0 2903450 0 2903460 0	Saturated fluorinated derivatives of acyclic hydrocarbons:- Fluoromethane (HFC-41), 1,2- difluoroethane (HFC-152) and 1,1- difluoroethane (HFC152a) - 1,1,1,2- Tetrafluoroethan e (HFC-134a) and 1,1,2,2- tetrafluoroethane (HFC-134) - 1,1,1,2,3,3,3- Heptafluoroprop ane (HFC227ea), 1,1,1,2,2,3- hexafluoropropa ne (HFC236cb), 1,1,1,2,3,3-	41 NOS	6,150.00	28.10.2025	United Kingdom	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)

				hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)					
106	NAVIN FLUORINE INTERNATIONAL LIMITED	0930AM26	29037100	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22) - Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	277 MTS	12,46,500.00	28.10.2025	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Korea (Democratic People's Republic Of), Kuwait, Mauritania, Oman, Qatar, Republic Of Korea, Saudi Arabia, Singapore, United Arab Emirates, United Kingdom, United States Of America, Vietnam	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
107	HAMID REFRIGERATION	0967AM26	28043000 38276300 28044090	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- - Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	125 KGS	2,849.00	13.11.2025	Bhutan	Deferred Due to want of additional information/ documents from the firm.
108	SRF LIMITED	1019AM26	29037100	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22) - R22 - MONOCHLORODIFLUOROMETHANE/HCFC-22 (FEEDSTOCK)	2000000 KGS	45,00,000.00	05.12.2025	Japan, United Kingdom	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)

109	MIHAMA INDIA PRIVATE LIMITED	1044AM26	2903420	Saturated fluorinated derivatives of acyclic hydrocarbons:- Difluoromethane (HFC-32) REFRIGERANT GAS R-32 DIFLUOROMETHANE) UN NUMBER:3252 (HFC-32)IMDG CLASS:2.1	200 MTS	15,00,000.00	16.12.2025	Japan	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
110	SAM ENTERPRISES	1051AM26	3827610	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Containing 15% or more by mass of 1,1,1-trifluoroethane (HFC-143a) Refrigerant R404a	450 KGS	3,816.96	19.12.2025	Nepal	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
111	KRIS AERO SERVICES PRIVATE LIMITED	1057AM26	29037610	Bromochlorodifluoromethane (Halon-1211)	18 KGS	1,862.06	23.12.2025	Sri Lanka	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
112	DELTA FINOCHEM PRIVATE LIMITED	1065AM26	29039990	N Butyl Bromide	100000 KGS	3,34,821.42	02.01.2026	United Kingdom	Deferred Due to want of additional information/ documents from the firm.
113	KABU PROJECTS PRIVATE LIMITED	1080AM26	2903460	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa) Refrigerant R-450A	450 KGS	24,889.44	07-01-2026	United Arab Emirates	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)

11 4	NAVIN FLUORINE INTERNATION AL LIMITED	1088AM26	2903710	Halogenated Derivatives of acyclic hydrocarb ons containing two or more different halogen:- - Chlorodifluorome thane (HCFC-22) - Mono Chloro Difluoro Methane (REFRIGERA NT R-22 / HCFC-22 / MAFRON 22)	150 MTS	3,75,000.00	10-01-2026	Japan	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
11 5	ADVAIT INDUSTRIES LLP	1132AM26	2903199	Other Hexachloroethan e	100000 KGs	1,03,575.41	23-01-2026	Republic Of Korea	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)
11 6	KRIS AERO SERVICES PRIVATE LIMITED	1150AM26	2903762	Bromotrifluorome thane (Halon- 1301) - serviced aircraft fire ex changed with recycled halon agent	4.12 KGs	426.20	26-01-2026	United States Of America	Deferred Due to want of Clarification from M/o EF&CC (Ozone Cell)

Department of Atomic Energy

11 7	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	2530909	MICRONIZED ZIRCONIUM SILICATE	700 MTs	15,35,833.33	20.03.2025	Belarus	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 20.01.2026 with 700 MT of MICRONIZED ZIRCONIUM SILICATE to Belarus.
11 8	HYOSUNG INDIA PRIVATE LIMITED	0934AM26	2530909	BHT-300 HUNTITE HYDROMAGNE SITE	4800 KGS	8,880.00	29.10.2025	VIETNA M	Deferred Due to want of additional information/ documents from the firm.
11 9	SUKASO CERACOLORS PRIVATE LIMITED	1024AM26	2530909	ZIRCOMAT 5 Micron/325 Mesh Powder (Ceramic Opacifier)	2000 MTS	30,67,522.32	08.12.2025	United Arab Emirates	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 04.02.2026 and from DAE received through DGFT BO Portal on dated 18.12.2025 with 2000 MT of ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier) to United Arab Emirates.

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120	ASTRON ZIRCON PRIVATE LIMITED	1040AM26	25309099	ZIRCONIUM SILICATE	670000 KGS	15,70,044.64	15.12.2025	Belarus	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 26.12.2025 with 670000 KGS of ZIRCONIUM SILICATE to Belarus.
121	ASTRON ZIRCON PRIVATE LIMITED	1048AM26	25309099	ZIRCONIUM SILICATE	1270 MTS	29,04,179.68	18.12.2025	United Arab Emirates	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 04.02.2026 and from DAE received through DGFT BO Portal on dated 31.12.2025 with 1270 MT of ZIRCONIUM SILICATE to United Arab Emirates.
122	SUKASO CERACOLORS PRIVATE LIMITED	1059AM26	25309099	ZIRCOMAT 5 Micron	1050 MTS	19,01,684.22	24.12.2025	Turkey	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 04.02.2026 and from DAE received through DGFT BO Portal on dated 13.02.2026 with 1050 MT of ZIRCOMAT 5 Micron to Turkey.
123	OPAQUE CERAMICS PRIVATE LIMITED	1062AM26	25309099	MICRONIZED ZIRCONIUM SILICATE	700 MTS	13,65,000.00	30.12.2025	United Arab Emirates	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 04.02.2026 and from DAE received through DGFT BO Portal on dated 13.02.2026 with 700 MT of MICRONIZED ZIRCONIUM SILICATE to United Arab Emirates.
124	OPAQUE CERAMICS PRIVATE LIMITED	1101AM26	25309099	MICRONIZED ZIRCONIUM SILICATE	1000 MTs	19,00,000.00	19-01-2026	Indonesia	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 04.02.2026 and from DAE received through DGFT BO Portal on dated 13.02.2026 with 1000 MT of MICRONIZED ZIRCONIUM

								SILICATE Indonesia.	to
Ministry of Mines									
12 5	ASPEN GLOBAL	1059AM25	2505101	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95%	100000 MTs	13,48,000.00	21.03.2025	UAE	Deferred Due to want of Comments / NOC from MoM.
12 6	ASHAPURA MINECHEM LTD	0863AM26	2505101	Silica Sands:----- Other - OTHER NATURAL SILICA -CLAYE / KAOLINIC	6000000 MTs	9,00,00,000.00	26.09.2025	Singapore	Deferred Due to want of Comments / NOC from MoM.
12 7	SIAM INTERNATION AL	0924AM26	2505101	Silica Sands:----- Processed (White)	22 MTS	1,760.00	27.10.2025	Bangladesh	Deferred Due to want of Comments / NOC from MoM.
12 8	DON IMPORTS INC	1049AM26	26100090	SILICA ORE	80 KGA	20.00	18.12.2025	China	Deferred Due to want of Comments / NOC from MoM.

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon

receipt of complete information/documents, such cases may be reopened with a fresh application date.

- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.



